

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 137/16	TP 67/17	Hearing	433(e)	Manjunath M.J. Vs A2Z Maintenance and Engineering Services Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

Petitioner is called, absent. None appeared for petitioner. High Court Registry has raised objection about maintainability of this petition on the ground that the respondent Company is situated in the State of Haryana.

Registry is directed to check and put up a note.

List it on 13.04.2017.

MEMBER (J)

MEMBER (T)